

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4584
ANSWERED ON:21.02.2014
REGULATION OF PRE NURSERY EDUCATION
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the education status of the children in the age group of 3-6 years in the States is deteriorating due to absence of regulations for pre-nursery education in all the States of the country;
- (b) if so, the details thereof;
- (c) whether the State Governments are in a state of dilemma due to non-issuance of regulations and directives by the Union Government for the education of children in the said age group;
- (d) if so, whether the Union Government proposes to issue unequivocal direction to State Governments in this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (e): No Madam, Government is not aware of any reliable basis or evidence to the effect. Government has approved the National "Early Childhood Care and Education (ECCE) Policy" according to which a 'Regulatory Framework for ECCE' to ensure basic quality inputs and outcomes, across all service providers undertaking such services or part thereof, will be developed by the 'National ECCE Council' within one year of its establishment, and shall be implemented by States, with appropriate customisation, within three years of the notification of this Policy. Such implementation may be in a phased manner moving progressively from registration to accreditation and ultimately to regulation of all ECCE service provisions.